

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:1986
ANSWERED ON:26.03.2012
HUMAN RIGHTS VIOLATION IN ARMED FORCES
Singh Shri Bhola

Will the Minister of DEFENCE be pleased to state:

(a) the number of human rights violation cases reported against the armed forces personnel during the last three years and the current year; and

(b) the action taken by the Government in each of the said cases?

Answer

MINISTER OF DEFENCE (SHRI A.K. ANTONY)

(a) & (b): The details of the number of human rights violation complaints reported against the Armed Forces personnel, since 2009 and the action taken thereon are as follows:-

Year	Number of complaints investigated	Number of complaints under investigation	Number of complaints and found false
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2009	79	79	-
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2010	57	52	5
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2011	33	27	6
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2012	8	-	8
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Total:	177	158	19
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